

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 1612 of 2009

Pankaj Desai Petitioner
-- Versus --
The State of Jharkhand & Anr. Opposite Party

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- Mr. P.P.N. Roy, Advocate
Mr. P.A.N.Roy, Advocate
For the State :- Mr. Sunil Kumar Dubey, APP

7/06.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear for admission on the next Tuesday
[14.09.2021].

I.A. shall be considered at the time of admission.

(Sanjay Kumar Dwivedi, J)

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